

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made in official ex-cy with immediate effect.

SN	Name of the Official	From	To
1.	Mr. Jagdish Chand Upreti, Orderly, EC: 13685569	Orderly in the court of Ms. Charu Asiwat, ACJ, Shahdara District.	Orderly in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.
2.	Mr. Navneet, Orderly, EC: 30027748	Orderly in the court of Mr. Pawan Kumar Matto, DJ Comm. 04, Shahdara District.	Orderly in the court of Ms. Charu Asiwat, ACJ, Shahdara District.
3.	Mr. Hunny Phillip, Orderly EC: 47621521	Peon in the Office Pool, Shahdara District.	Orderly in the court of Ms. Karuna Mann, JMFC 07, Shahdara District.
4.	Mr. Vijay Kumar Gupta, Orderly, EC: 40327431	Orderly in the court of Ms. Karuna Mann, JMFC 07, Shahdara District.	Orderly in the court of Mr. Gaurav, DJ 01, Shahdara District.
5.	Mr. Devender Kumar Sharma, JA, EC: 17131537	JA, Copying Agency, Shahdara District.	Ahmad in the court of Ms. Sanghmitra, JMFC 01, Shahdara District.
6.	Ms. Raj Rani, JA EC: 84277641	Ahmad in the court of Ms. Sanghmitra, JMFC 01, Shahdara District.	JA, Copying Agency, Shahdara District.

Note: The work of Hindi Section is withdrawn from Mr. Preshant Rastogi, EC: 12057, JA/Reader posted in the court of Ms. Vanshika Mehta, JMFC (NI Act) Digital Court 02, Shahdara District and assigned to Ms. Jyoti, JA posted in Accounts Branch, Shahdara District, besides the work already assigned to her.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(ARVIND KUMAR)

Officiating Principal District & Sessions Judge
 Shahdara District, KKD Courts, Delhi.

No. 3441 - 3467 /Admn./P&T/SHD/KKD/2025

Dated: 17/04/2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Delhi.
2. The Administrative Officer (Judl) Admn. II & III, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
9. PS to the Ld. Principal District & Sessions Judge, Shahdara District, KKD Courts, Delhi.

Officiating Principal District & Sessions Judge
 Shahdara District, KKD Courts, Delhi.